

2011  
Hyd/10/1113

(52)

(13)

Name of Officer (In Full):  
Date of Birth:  
Present post held:

PROFUKIA FOR DECLARATION OF ASSETS  
(As On 31.03.2012)  
SMT. POOJA JAISWAL  
03.12.1977  
III<sup>rd</sup> CIVIL JUDGE CLASS-I JALDAPUR

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		Immovable Property	
	Housing and other Buildings	Land	If not in own name, state in whose name held and his/her relationship to the Govt./Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
Palace Road Kosta Para Raigarh (C.A.)	House	① 800 hae	Sri Suman Kumar Mehan (Father)	
② Panchvati Colony Raigarh (C.A.)	House	② 1.650 hae	Sri Suman Kumar Mehan (Father)	Paternal
Movable Property (Valued Above 25,000/- of Rs.)				
1) Sealy Pressure No. E.G.17E/3202 Price - 40,000/- Rs.				
Jewellery (Worth Rs.)				
Gold - 170 gm				
Silver - 1200 gm				
Jewellery (Lump Sum)				
4,50,000/- Rs				
60,000/- Rs				

Name of Issuing Company		Shares/Debtentures		Nos. of Shares	
1		1		2	
Name of Issuing Company		Life Insurance Policy & Others		Amount	
(1) LIC (Jeevan Bhoshti Plan)				2,00,000/-	
(2) SBI (Unit + Pension Plan)				24,000/- (Yearly)	
(3) LIC (For my son)				2,00,000/-	
Bank Deposits/Securities & Investments					
1) Fixed Deposites		Name of Bank		City	
2) Savings Bank A/Cs		X		X	
3) PPF		State Bank of India		Jaagdehpur (C.G.)	
4) GPF		State Bank of India		Jaagdehpur (C.G.)	
5) NSS		D.T.O. Bastar		Jaagdehpur	
6) Others		Savings Bank A/c		X	
		State Bank of India		Bhetapara Raipur (C.G.)	
				30,000/- Rs	

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

  
Signature & Date 1.13